

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-104/2001/163/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Shabnom Choudhury.
District & Sessions Judge,
Bajali, Pathsala.

Dated Guwahati, the 5th January, 2023.

Sub:- **Restricted holiday.**

Ref:- Your letter No. DJ/BJA/2023/24 dtd. 4th January, 2023.

Madam,

With reference to the above, I am directed to inform you that your prayer for **permission to avail Restricted holiday on 17.01.2023 along with station leave permission, with the official vehicle, at own cost, from the evening of 12.01.2023 till the morning of 18.01.2023**, has been granted. The C.J.M. cum Civil Judge & Asstt. Sessions Judge, Bajali, Pathsala and in her absence the next senior most Judicial officer at the station will remain in charge of your Court and office during your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO. HC. VII-104/2001/164/A, dated , 05-01-2023

Copy to:

1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)